Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: VISA RESOURCES INDIA LIMITED Date of Commencement of Liquidation: 03-01-2023; List of Stakeholders as on Date: 17-03-2023; Name of IP: Mr. Kapilendra Swain; Process Number: 1; Last 5 digit

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs	1	557406	1	557406				NA
2	Liquidation costs incurred till date	1	15120	1	15120				NA
3	Secured financial creditors	5	7250749914	5	6491538182				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	557406	1	557406				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		8	7251879846	8	6492668114				